

F. No. J-11017/18/2025-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated the 2<sup>nd</sup> June, 2025

**ORDER**

The President is pleased to engage following Advocates for conducting Central Government litigation (except taxation) before the High court of Orissa at Cuttack, as shown below in the table, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

**HIGH COURT OF ORISSA**  
**CENTRAL GOVERNMENT COUNSEL**

Name of Advocate	Contact Details	Enrollment No.
Sh. Digvijay Harichandan	S.G.O 1, Type VIII, Unit-6, Besides Capital Hospital, Bhubaneswar, Odisha, 751001 Mob: 9776207123, 7978449219 Email: digvijayharichandan@gmail.com	O/1338/2019


2. The engagement and professional fee of the aforesaid counsel will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl, dated 24.09.1999 and to be read separately with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Madhab Charan Prusty)  
Senior Government Advocate

**Copy (through email) to:-**

1. PS to Hon'ble MoS (I/C)L&J.
2. PSO to Law Secretary/ Additional Secretaries in the main secretariat of Department of Legal
3. The Branch Secretariate, Kolkata.
4. Sh. Prasanna Kumar Parhi, Deputy SGI, High Court of Orissa, Cuttack.
5. The Registrar, High Court of Orissa, Cuttack (Odisha).
6. Sh. Digvijay Harichandan, Central Government Counsel.
7. LIMBS Section for necessary section.
8. To upload on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Office/Spare copies.

  
(Kumar Gaurva)  
Section Officer (Judicial)  
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